

SPECIAL BENCH
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/163(KB)2023
IN
C.A.(CAA)/133(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	B M G ENTERPRISES LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr. Ratnanko Banerji, Sr. Adv. : For Petitioner
Mrs. Manju Bhuteria, Adv.
Ms. Meenakshi Manot, Adv.
Mr. A. Upadhyay, Adv.

ORDER

1. Ld. Sr. Counsel/Counsel for the petitioner present.
2. Post this matter before Regular Bench on **14/5/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**